

Food Processing Industries in Tamil Nadu

6176. SHRIK. THULASIAH VANDYAR: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the details of proposal received by the Union Government for setting up of new food processing industries in Tamil Nadu during 1991-92, district-wise; and

(b) the action taken by the Union Government to clear the proposals?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) and (b). Proposals for setting up 100% EOUs for fruits & vegetable processing from M/s. Hero Foods Pvt. Limited in North Arcot District and M/s. Citrus Products Ltd. in Chingalpet district of Tamil Nadu have been received and letters of intent have been issued to these proposals. One proposal from M/s. Tamil Nadu Industrial Development Corporation Limited for setting up fruit & vegetable processing unit at Kanyakumari district in Tamil Nadu has also been registered by the SIA.

Approval of T.V. Serials of Kerala

6177. SHR KODIKKUNIL SURESH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of T.V. serials pending for approval with the Doordarshan Kendra of Kerala; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRUAVYAS): (a) and (b). The information is being col-

lected and will be laid on the Table of the House.

Private Air Company for Trunk Routes

6178. SHRIANKUSHRAO RAOSAHEB TOPE: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government have allowed private air company for carrying passengers on the trunk routes with n country; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). The Scheme of Air Taxi operations was introduced in 1986 with a view to give boost to the development of tourism, supplement the Services provided by the existing scheduled operations and improve the services by infusing some competition and also make available a fleet of aircraft in case of need. Air Taxi services can be operated to any airfield to which scheduled services operate. There is no restriction on the type of aircraft to be operated and the fares to be charged.

P.C.Os in Rohini, Delhi

6179. SHRI RAM PRAKASH CHAUDHARY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of Public Call Offices approved for installation in Rohini and West Enclave, Pitampura Delhi;

(b) whether the said telephones have been installed; and

(c) if not, the reasons therefor and the time by which these are likely to be installed?

THE DEPUTY MINISTER IN THE MINISTRY COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) and (b). Sir, 259 Public Call Offices have been approved for installation in Rohini exchange during 1991-92. Rohini exchange serves Rohini and West Enclave, Pitampura also. Of these, 143 PCOs have been installed so far.

(c) The remaining 116 PCOs which are pending due to technical reasons are likely to be installed by 30th June 1992 progressively.

[*Translation*]

Conversion of Telephone Exchanges Into Electronics in Madhya Pradesh

6180. SHRI ARVIND NETAM. Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of telephone exchanges functioning at present in Raipur district of Madhya Pradesh;

(b) whether all the telephone exchanges have been converted into electronic exchanges; and

(c) if not, the time by which the remaining exchanges are likely to be converted into electronic exchanges?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) As on 31.3.1992 there are 60 Telephone Exchanges functioning in Raipur District.

(b) and (c). No, Sir. Out of a total of 60 Telephone Exchanges, 24 are non-electronic exchanges. An exchange is normally replaced when it becomes life expired. In addition, in the draft 8th Plan proposals of Department of Telecom, it is proposed to replace all manual exchanges by March,

1994 and replace small size electromechanical exchanges (MAX-III and line finder type MAX-II) by electronic exchanges by end of 8th Plan. Conversion to electronic exchanges will, therefore, occur progressively.

[*English*]

Electronic Exchanges in Andhra Pradesh

6181. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to provide electronic exchanges in Andhra Pradesh,

(b) if so, the district-wise details and locations thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) (i) All manual and small electromechanical exchanges in all Districts are planned to be replaced by electronic exchanges progressively subject to the technical feasibility and availability of resources during 8th five year plan.

(ii) Other electro-mechanical exchanges are also planned to be replaced by electronic exchanges progressively on expiry of their useful life.

Thermal Power Project in Tamil Nadu

6182. SHRI C. SREENIVAASAN:
SHRI R. DHANUSHKODI
ATHITHAN:
DR. V. RAJESWARAN:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state: